

से ७५०० वर्गमील भारत में स्थित है। भूमि संरक्षण उपाय भारत के सारे बाह क्षेत्र में करने हैं। इस समय के लिए नीचे के भाग में स्थित लगभग २५०० वर्गमील क्षेत्र को अग्रता दी जा रही है। यह क्षेत्र लगभग ५० × ५० मील है।

(ख) इस क्षेत्र के निवासियों को वहां से बाहर निकाला नहीं जाएगा। एसी कृष्ट भूमि में जो कि स्थाई रूप से कृषि के योग्य नहीं है, मुख्यता भूमि मालिकों की सहमति से, घास लगा दी जाएगी।

(ग) प्रश्न नहीं उठता।

Income-tax Assessment in Andhra Pradesh

655. **Shri E. Madhusudan Rao:** Will the Minister of Finance be pleased to state:

(a) the total assessment made in respect of income-tax in Andhra Pradesh during the last five years ending the 31st December, 1963; and

(b) the recoveries made during this period and steps, if any, taken to collect the arrears?

The Minister of Finance (Shri T. T. Krishnamachari): (a) The total demand raised in respect of Income-tax in Andhra Pradesh during the period from 1-4-1959 to 31-12-1963 amounted to Rs. 31,80,14 (000).

(b) The total recoveries made during the same period amounted to Rs. 25,37,42(000).

All possible steps provided for in the Income-tax Act are being taken to realise the arrears.

Estate Duty Assessment in Andhra Pradesh

656. **Shri E. Madhusudan Rao:** Will the Minister of Finance be pleased to state:

(a) the total assessment made in regard to Estate Duty in Andhra Pradesh during the last five years ending 31st December, 1963; and

(b) the amount of recoveries made during the corresponding period?

The Minister of Finance (Shri T. T. Krishnamachari): The requisite information is as under:

[Figures in Thousands of Rs.]
Years ended

	31-12-59	31-12-60	31-12-61	31-12-62	31-12-63
(a) Total Estate Duty Demands created	2722	1500	1954	2550	3487
(b) Collections made in regard to Estate Duty	1273	1432	1574	1901	2005

Cardio-Vascular Diseases

657. **Shri Chandrabhan Singh:** Will the Minister of Health be pleased to state mortality statistics from cardio-vascular diseases in India?

The Minister of Health (Dr. Sushila Nayar): Reliable data of mortality statistics from cardio-vascular diseases in India in particular is not available. However, a statement containing the number of patients treated for heart diseases (all forms) in the hospitals and dispensaries of certain States in India from 1955 to 1961 is laid on the Table of the House. [Placed in Library. See No. LT-2421/64]. In case of 1960 and 1961 the number of deaths due to heart diseases is also given in the statement.

Training in Cardiology

658. **Shri Chandrabhan Singh:** Will the Minister of Health be pleased to state the facilities available in this country for (i) specific training in Cardiology and (ii) specific treatment of cases of cardio-vascular diseases?

The Minister of Health (Dr. Sushila Nayar): In most Medical Colleges and Post-graduate Teaching Hospitals, there is provision for training in Cardiology and treatment of cardio-vascular diseases.

The more developed centres are:

- (i) Christian Medical College, Vellore.

- (ii) General Hospital, Madras.
- (iii) All India Institute of Medical Sciences, New Delhi.
- (iv) Maulana Azad Medical College, New Delhi.
- (v) Post Graduate Medical Education and Research Institute, Chandigarh.
- (vi) Medical Colleges, Bombay.
- (vii) Medical Colleges, Calcutta.

There is also a proposal to start a Hospital in Delhi specially for Cardiology in memory of the late Shri Rafi Ahmed Kidwai.

Premium Prize Bonds

659. { Shri Bibhuti Mishra:
Shri Maheswar Naik:

Will the Minister of Finance be pleased to state the total sale of the Premium Prize Bonds till the 31st December, 1963?

The Minister of Finance (Shri T. T. Krishnamachari): Rs. 5.75 crores, approximately.

Electric and Water Dues from M.Ps.

660. { Shri P. C. Borooah:
Shri Dhaon:
Shri Bishanchander Seth:

Will the Minister of Health be pleased to state:

(a) the present position of the arrears on account of electric and water dues from the Members of Parliament to the New Delhi Municipal Committee;

(b) whether it is a fact that a considerable part of these arrears has accrued on account of increase in the rates leviable for the amenities provided for Members' flats and bungalows with retrospective effect;

(c) whether NDMC have approached Government for their advice on steps to recover these arrears; and

(d) if so, Government's advice in this regard?

The Minister of Health (Dr Sushila Nayar): (a) Rs. 8560.68 and Rs. 3723.83 are the arrears outstanding against the present and ex-MPs respectively, for the period from January 1959 to December 1963.

(b) No, Sir.

(c) and (d). The NDMC suggested to the Lok Sabha and Rajya Sabha Secretariats to deduct electric and water charges from the salaries and allowances of M.Ps. This suggestion was not accepted by them. The Committee has, therefore, no alternative to the decision they have taken to disconnect supplies to recover dues.

दिल्ली में जल सम्भरण

६६१. श्री म० ला० द्विवेदी : क्या स्वास्थ्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) राजधानी में पानी की कमी के क्या कारण हैं ;

(ख) कितने वाटर वर्क्स इस समय कार्य कर रहे हैं तथा कितना पानी प्रतिदिन उनसे दिया जाता है तथा मांग कितनी है ;

(ग) पानी की इस कमी को दूर करने के लिए सरकार क्या कदम उठा रही है और क्या कोई और वाटर वर्क्स लगाने का विचार है, यदि हां, तो कहां पर; और

(घ) पानी की कमी कब तक दूर हो जाने की आशा है ?

स्वास्थ्य मन्त्री (डा० सुशीला नायर) :

(क) राजधानी के अधिकांश क्षेत्रों में पानी की कमी नहीं है। फिर भी जहां-कहीं पानी की कमी हो जाती है, विशेषतया गर्मियों में, उसके ये कारण हैं:—

(१) बजीराबाद के निकट जमुना में पानी की कमी।